

National Company Law Tribunal

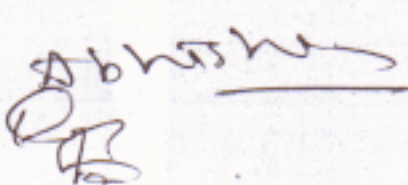
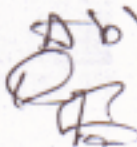
Allahabad Bench

CP NO. 172/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Greenyard Ventures Pvt Ltd vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE:

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhishek Mishra	PCS	Petitioner	
2.	Krishna Dev Vyas	Adv.	ROC	

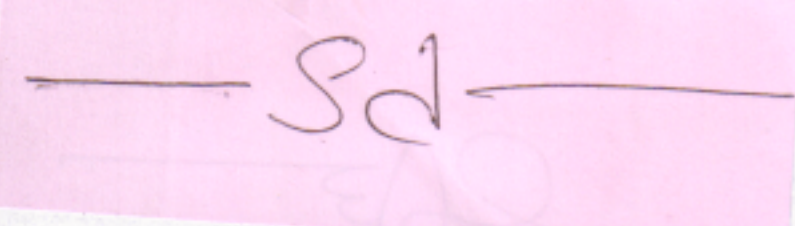
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Sh. Abhishek Mishra, PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur. He files report/comment of the ROC. A copy thereof is served to the petitioner's PCS.

The case is fixed for comments/rejoinder, if any, to the report of ROC. The matter to be listed on 8th February, 2018.

Dated:21.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)



H.P. Chaturvedi,
Member (Judicial)